

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.11037/2024

SANJAY AGARWAL

Appellant(s)

VERSUS

RAHUL AGARWAL & ANR.

Respondent(s)

Date : 24-04-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Siddharth Bhatnagar, Sr. Adv.
Mr. Vaibhav Manu Srivastava, AOR
Mr. Shantanu Gupta, Adv.
Mr. Utkarsh Kumar, Adv.

For Respondent(s) : Mr. Gagan Gupta, Sr. Adv.
Mr. Nikhil Jain, AOR

Mr. Sanjay Bhasin, Sr. Adv.
Mr. Rahul Gupta, AOR

The Court made the following
O R D E R

Not taken up.

List on 18th September, 2025.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)